

Annexure A

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	3	230656682	2	140300588	0	0	90356095	2	
2	Unsecured financial creditors belonging to any class of creditors	6	146244038	6	145376216	0	126305	741517	1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	
7	Operational creditors (Government Dues)	4	149532743	3	41899590	0	0	107633153	4	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	32009927	2	2,74,04,875	0	0	4605052	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	1475662		0	1475662	0		5	
Total		15	559919053	13	354981268	1475662	126305	203335817		

Annexure-2

Name of the corporate debtor: Opal Asia (India) Pvt. Ltd.; Date of commencement of CIRP: 27.08.2022 (date of receipt of order by IRP); List of creditors as on: 08.04.2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Bank of Maharashtra	08.09.2022	131531118	131531118	Cash Credit Facility against Hypothecation of Goods & Book Debts	131531118	No		0	0	0	0	The amount covered by Guarantee is the complete principal amount, interest, costs, charges as charged by Bank, as per RF-154A Guarantee for all facilities except Agricultural facilities dated 29.06.2018.
2.	Paisalo Digital Ltd.(Formerly known as S.E	01.10.2022	3252145	3252145	Loan facility for working capital of the	3000000	No		0	0	0	0	

	Investment Ltd)				company								
3.	Epimoney Pvt Ltd	10.10.2022	2104385	1969920	Business Loan	0	No		0	0	0	134465	
4.	Moneywise Financial services Pvt. Ltd.	14.10.2022	3490346	3281909	Business Loan	0	NO		0	0	0	208437	
5.	Aditya birla finance Ltd.	18.10.2022	2013354	1614738	Demand line of credit against securities	0	NO		0	0	0	398616	
6.	IIFL Finance Ltd	16.11.2022	3852690	3726385	Business loan		NO		0	0	126305	0	